LOK SABHA

Friday, March 4, 1983/Phalguna 13, 1904 (Saka)

The Lok Sabha met at Eleven of the Clock

[Mr. Speaker in the chair]

MEMBER SWORN

Shri Nurul Islam (Dhubri-Assam)

OBITUARY REFERENCE

MR. SPEAKER: Hon. Members, I have to inform the House of the sad demise of Shri A.Durairasu, who was a Member of Fourth and Fifth Lok Sabha during 1967-77 representing Perambalur constituency of Tamil Nadu.

An agriculturist and a social worker, he was an office bearer of several institutions and other social organisations, He worked for removal of untouchability, spread of education, village development and cooperative movement.

Shri Durairasu passed away at Pondicherry on 23rd February, 1983, at the age of 54 years.

We deeply mourn the loss of this friend and I am sure the House will join me in conveying our condolences to the bereaved family.

The House may stand in silence for a short while to express its sorrow.

(The Members then stood in silence for a short while)

ORAL ANSWERS TO QUESTIONS

दिल्ली और अन्य बड़े शहरों में कृषि और आवासीय भूमि की दिकी

*183. श्री निहाल सिंहः क्या रक्षा मंत्री यह बताने की कृपा करोंगे िकः

- (क) क्या सरकार ने दिल्ली, आगरा, मरेठ और अमृतसर जैसे बड़े शहरों में कृषि तथा आवासीय भूमि आबंदित की है अथवा बेची है; और
- (ल) यदि हां, तो योजना की मुख्य बातें क्या हैं?

THE MINISTER OF DEFENCE (SHRI R. VENKATARAMAN): (a) and (b). A statement is laid on the Table of the House.

Statement

Presumably, the Honourable Member refers to Defence lands. There is no scheme, as such, for allotment or selling of agricultural and residential lands in big cities. However, under the existing policy of the Government, disposal of vacant Defence lands inside cantonments is regulated in the following manner:—

- I. Outside Civil areas
- (i) By sale of alternative residential plots to such grantees/lessees whose sites held on resumable tenures have been taken back for Defence purposes.
- (ii) By grant of lease to charitable and educational institutions run by registered bodies or public trusts.